NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|------------------------|-----------|--------------------------------|
| CP 147/16 | TP 181/17 | For Clarifica- tion | 391 / 394 | Wilderness Lodge Pvt. Ltd. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

I. SAJI. P. JOHN

SPJ Logar Advocale for polition.

Prime Halti

Roc

Wassende Kernag of or S

Counsel for petitioner is present. Today, the matter is listed for further hearing. Heard the counsel for petitioner. He has filed common synopsis for both this case and TP No.180/2017. OL is present. He has filed one report bearing OLR No.109/17 giving further clarification for the Scheme. OL has stated that the Scheme can be approved and there is no impediment for the Scheme being approved by the Tribunal.

Therefore, the matter is reserved for orders.

MEMBER (J)

MEMBER (T)